CP No.146(ND) 2012 RT No. 27/2016

Aar Kay Chemicals & ors.

.....Petitioners.

Versus.

M/s A.P. Refinery Pvt. Ltd. & ors.

...Respondents.

Present:

Mr. Anand Chhiber, Sr.Advocate, with Ms. Tushita Ghosh, Advocate,

for petitioners.

Mr. J.S.Puri Advocate with Mr. Ashish Bansal, Advocate, for the

Respondents.

Arguments inconclusive. Adjourned to 5.10.2016.

(Justice R.P.Nagrath)

Member (Judicial)

waifut-

(Ms. Deepa Krishan)

Member (Technical)

September 29, 2016